

(b) the funds allocated and utilized so far, State-wise especially in Andhra Pradesh backward regions like Warangal; and

(c) the programmes to be taken up in the current year in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) to (c) Economic development programmes are taken up in each State, including in Andhra Pradesh, both under Non Plan and Plan heads. Details of these programmes are contained in their budget estimates placed before their respective legislatures. The funds allocated and utilized for economic development programmes, State-wise, are available only in the budget documents of each State and the accounts that are compiled by the Accountants General and placed before the State legislatures.

Proposal from Karnataka

2198. SHRI RAJEEV CHANDRASEKHAR: Will the PRIME MINISTER be pleased to state:

(a) whether a proposal of the State Government of Karnataka for the grant of a rehabilitation package for the 201 families staying in revenue enclosures of Kudremukh National Park has been pending with the Planning Commission for necessary approval since September, 2006 and the clarification sought by the Commission was furnished in February, 2007; and

(b) if so, by when the proposal is likely to be cleared and necessary funds released for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) and (b) Yes Sir. A proposal of the State Government of Karnataka for the grant of a rehabilitation package for the rehabilitation of 201 families staying in revenue enclosures of Kudremukh National Park was received in Planning Commission in 25.09.2006 and a reply to the clarification sought by the Commission was received from the State Government on 23.02.2007. Thereafter, a final reply was sent to the Government of Karnataka on 11.07.2007, in which the State Government was requested to include this project in the One Time Additional Central Assistance (OTACA) for 2007-08 for further consideration in Planning Commission. So far, the State Government has not included this proposal in the OTACA allocated to it at the time of the Annual Plans 2007-08 onwards.

Census for BPL beneficiaries

2199. SHRI RAJIV PRATAP RUDY: Will the PRIME MINISTER be pleased to state:

(a) whether the fresh census for BPL beneficiaries is likely to increase the number of BPL in the country;

(b) if so, the details thereof; and

(c) the implications thereof, and action proposed by Government to mitigate their miseries?